

## EMPLOYMENT EXCHANGES

\*989 { **Shri Nanadas:**  
**Shri Naval Prabhakar:**

(a) Will the Minister of **Commerce and Industry** be pleased to state how many vacancies of clerks were notified to the Employment Exchanges during the months of October and November 1953 by the Ministry of Commerce and Industry?

(b) How many of them were reserved for Scheduled Caste candidates?

(c) How many Scheduled Castes candidates have been finally selected or appointed in those vacancies?

(d) If no Scheduled Caste candidate has been appointed, what are the reasons?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Six posts of Typists.

(b) All.

(c) None.

(d) Two members of Scheduled Castes were nominated by the Employment Exchange but were not appointed as their speed in typewriting was much below the prescribed minimum.

## EXPORT OF WOOL

\*990 { **Pandit M. B. Bhargava:**  
**Shri Jwala Prashad:**  
**Shri Raghunath Singh:**

(a) Will the Minister of **Commerce and Industry** be pleased to state the particulars of the export licensing policy recently announced by the Government of India on or about the 17th November, 1953?

(b) How far does this policy differ from the policy hitherto followed by the Government of India?

(c) Is it a fact that this policy has met with opposition from the All-India Wool Trade Federation and

others interested in raw wool trade in the country?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Exports of raw wool are permitted by exporters upto 60 per cent. of their shipments, during the half-year, January—June 1953. Shippers, who had no exports during this period but had effected shipments during January—June 1951 or January—June 1952 are being given allotments on an *ad hoc* basis. A copy of the Press Note, dated the 16th November 1953, announcing this policy, is laid on the Table of the House. [See Appendix IV, annexure No. 61.]

(b) The policy does not differ from that adopted for exports of raw wool during September-October 1953. Prior to that, exports were licensed freely on shipping bills, subject to overall ceilings.

(c) The All-India Wool Trade Federation has represented against the new policy. There are, however, others who are quite satisfied with the existing arrangements.

## GROUNDNUT

\*991. **Shri Jethalal Joshi:** (a) Will the Minister of **Commerce and Industry** be pleased to state the estimated production of groundnut this year?

(b) How much of it will be available for export?

(c) How much was exported from January to August, 1953?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The estimate of production of groundnuts for the 1953-54 season is not yet available.

(b) No indication can be given at this stage.

(c) A quantity of 10,107 tons of groundnuts was exported from January to August, 1953.